

(8)

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 27.10.2015**

OA No.291/00496/2015

Mr. S.Srivastava, Counsel for the applicant.

Mr. Anupam Agarwal, Counsel for respondents.

Counsels of both the sides submit that the OA has become infructious in the light of office order dated 18.9.2015 issued by the respondents having cancelled the relieving of the applicant.

In view of the submissions made, the OA is, therefore, dismissed having become infructious.



(JUSTICE HARUN-UL-RASHID)  
JUDICIAL MEMBER

Adm/